Sanctions are to be issued in the last quarter of the current financial year on the basis of statement for payment sanctions to be received from the States.

VISIT OF PROF. NIELS BOHR

118. SHRI HARIHAR PATEL: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether it is a fact that Professor Niels Bohr, the Danish atomic physicist, visited India recently; and

(b) if so, what was the purpose of his visit?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) To attend the 47th Annual Session of the Indian Science Congress Association and visit centres of study and research in the country.

VISIT OF INDIA BY U.S. DEPUTY DIRECTOR OF THE INTERNATIONAL CO-OPERATION ADMINISTRATION

119. SHRI HARIHAR PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Mr. Leonard J. Saccio, the Deputy Director of the International Co-operation Administration of the United States of America visited New Delhi recently and had discussions with the Government of India; and

(b) if so, what were the details of the discussions?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) The discussions were of an exploratory nature regarding the aid under the Indo-U.S. Technical Co-operation Agreement, during the American Fiscal year 1960, commencing on July 1. Discussions are continuing with the U.S. Technical Co-operation Mission, New Delhi.

डाइरेक्टर जनरल आफ सप्लाईज एण्ड डिस्पोजल्स के दफ्तर में मैट्रीकुलेट न होने के कारण लोगों का नौकरी से पृथक किया जाना

१२०. श्री नवाबसिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) डाइरेक्टर जनरल आफ सप्लाईज़ एण्ड डिस्पोज्ल्स के दफ्तर से कितने लोअर डिवीजन क्लर्कों तथा अपर डिवीजन क्लर्कों को १६५७ में मैट्रीकुलेट न होने के कारण नौकरी से पृथक किया गया और उनकी पुरानी सर्विस कितने-कितने वर्षों की थी ;

(ख) इन में से कितनों को मैट्रीकुलेशन पास करने का अवसर दिया गया और उसके लिये उन्हें कितना-कितना समय दिया गया ;

(ग) कितनों ने निर्धारित समय के अन्दर यह परीक्षा पास कर ली ;

(घ) निकाले गये कितने लोगों को मैट्रिक पास कर लेने पर उनके पूर्व पदों पर वापस ले लिया गया ; और

(ङ) इस समय इस दफ्तर में कितने लोअर डिवीजन क्लर्क तथा अपर डिवीजन क्लर्क ऐसे हैं जो मैट्रिक पास नहीं हैं ?

†[TERMINATION OF THE SERVICES OF NON-MATRICULATES IN THE OFFICE OF THE DIRECTOR-GENERAL OF SUPPLIES AND DISPOSALS

120. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what was the number of lower division clerks and upper division clerks in the Office of the Director-General of Supplies and Disposals whose services were terminated in 1957 because they were not Matriculates and what was their respective length of service;

†[ ] English translation.

(b) how many of them were given an opportunity to pass the Matriculation Examination and how much time was given to them for the purpose;

(c) how many of them passed the examination within the stipulated period;

(d) how many of such employees whose services were terminated, were reinstated in their previous posts after they passed the Matriculation Examination; and

(e) what is the present number of lower division clerks and upper division clerks in this Office who are not Matriculates?]

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री बी० एन० दातार) : (क) १९५७ में तीन अपर डिवीजन क्लर्कों के खिलाफ़ अनुशासनी (डिसिप्लिनरी) कार्यवाही करके उन्हें नौकरी से अलग कर दिया गया क्योंकि उन्होंने नौकरी पाने के समय मैट्रीकुलेट होने का झूठा दावा किया था। इन लोगों ने क्रमशः १५, १४ और १३ वर्ष तक क्लर्क की नौकरी की थी।

(ख) ऊपर बताये गये व्यक्तियों में से किसी को भी मैट्रीकुलेशन पास करने का अवसर नहीं दिया गया।

(ग) सवाल नहीं उठता।

(घ) भाग (क) में बताये गये व्यक्तियों में से एक के मामले पर पुनरविलोकन करके उसे लोअर डिवीजन क्लर्क के पद पर पुनर्नियुक्त कर दिया गया क्योंकि उसने १९५४ में अर्थात् नौकरी से निकाले जाने के आदेश जारी होने से ३ साल पहिले मैट्रीकुलेशन परीक्षा पास कर ली थी।

(ङ) इस समय ५ लोअर डिवीजन क्लर्क और २ अपर डिवीजन क्लर्क मैट्रीकुलेट नहीं है। इनमें से एक लोअर डिवीजन क्लर्क और दो अपर डिवीजन क्लर्क स्थायी विस्थापित सरकारी कर्मचारी हैं जिन्हें उनकी श्रेणियों पर लाग होने वाले नियमों के अनुसार शैक्षणिक योग्यताओं से छूट दे दी गई है। बाकी ४ क्लर्कों में से तीन ने मैट्रीकुलेट होने का झूठा दावा नहीं किया था। इस लिए उनके खिलाफ कोई अनुशासनी कार्यवाही नहीं की गई। इन ७ क्लर्कों में से अन्तिम व्यक्ति को, जिसने मैट्रीकुलेट होने का झूठा दावा किया था, १९५९ में अपर डिवीजन क्लर्क से लोअर डिवीजन क्लर्क बना दिया गया और उसे तीन साल के अन्दर मैट्रीकुलेशन परीक्षा पास करनी होगी। उसकी सन्तोषजनक सेवा तथा उसके घरेलू हालात को ध्यान में रखते हुए उसके साथ उदारता बरती गई।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 3 Upper Division Clerks were removed from service as a disciplinary measure in 1957 as they had obtained employment initially by falsely representing that they were matriculates. They had rendered clerical service for 15, 14 and 13 years, respectively.

(b) None of the above-mentioned persons were given an opportunity to pass the Matriculation Examination.

(c) Does not arise.

(d) One of the 3 persons mentioned at (a) above was, on review, reinstated as Lower Division Clerk as he had passed the Matriculation Examination in 1954. *i.e.*, 3 years before the order of removal from service had been passed.

(e) At present, there are 5 Lower Division Clerks and 2 Upper Division Clerks who are not Matriculates. Among them, one Lower Division Clerk and two Upper Division Clerks are permanent displaced Government servants who are exempted from the educational qualifications under the rules applicable to their category. Of the remaining 4 clerks, 3 persons had not made any false claim that they were matriculates, and, as such, no disciplinary action was taken against them. The last of these 7 clerks who

†[ ] English translation.

had made a false claim to be a Matriculate was demoted from the Upper Division to the Lower Division in 1959, and required to pass the matriculation examination within 3 years. A lenient view was taken in this case because of her satisfactory record of service and domestic circumstances.]

ARREST OF NAGAS FROM BURMA IN MANIPUR SUB-DIVISION.

121. SHRI S. PANIGRAHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether two Nagas from Burma were arrested on the 11th January, 1960 in Ukhunul Sub-Division of the Union Territory of Manipur; and

(b) if so, what are the details of the arrest?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) No.

(b) Does not arise.

सरकारी समारोहों के निमंत्रण आदि का हिन्दी में छापा जाना

१२२. श्री नवाबसिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस प्रकार का कोई निर्णय किया है कि सरकारी समारोहों के निमंत्रण और कार्यक्रम आदि अंग्रेजी के साथ-साथ हिन्दी में भी छापे जायें ;

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो १९५८-५९ के वर्ष में दिल्ली में केन्द्रीय सरकार के विभिन्न विभागों द्वारा कितने समारोहों, भोजों तथा उत्सवों का प्रबन्ध किया गया और कितने समारोहों के निमंत्रण और कार्यक्रम हिन्दी तथा अंग्रेजी में भेज गये ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो क्या सरकार इस सम्बन्ध में कोई कार्यवाही कर रही है ?

†[PRINTING OF INVITATIONS ETC. OF GOVERNMENT FUNCTIONS IN HINDI

122. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any decision to the effect that the invitations and programmes etc. in respect of Government functions would be printed in Hindi along with English;

(b) if the answer to part (a) above be in the affirmative, the number of functions, banquets and celebrations which were arranged in Delhi by different Departments of the Central Government during the year 1958-59 and the number of functions for which the invitations and programmes were sent in Hindi as well as in English; and

(c) if the answer to part (a) above be in the negative, whether Government are taking any action in this connection?]

गृह-कार्य मंत्री (श्री गोन्विद बल्लभ पन्त): (क) से (ग) इस बारे में कोई निर्णय नहीं किया गया है लेकिन निमंत्रण कभी कभी पत्र के एक तरफ हिन्दी में और दूसरी तरफ अंग्रेजी में भेज जाते हैं । उम्मीद है कि यह तरीका और ज्यादा बरता जायेगा ।

†[THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) to (c). No decision has been taken in this regard but invitations are sometimes issued in Hindi alongside with English. It is hoped that this practice will become more common.]

†[ ] English translation.